

DIVISION BENCH
COURT - I

O-221

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/367(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH JUNE 2024

IN THE MATTER OF	THE REGISTRAR OF COMPANIES WEST BENGAL VS GSHP REAL ESTATE PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearance via video conference/physically

ORDER

1. Due to paucity of time the matter could not be taken up for hearing today.
2. Post this matter on **09.08.2024**.

**Satyajit Roy
(Court Officer)**